

Retirement benefits to police at par with army personnel

1328. SHRIMATI JAYA BACHCHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is considering to extend some benefits that are given to the retired army personnel to retired police force personnel;

(b) if so, the details of the benefits that are given to retired army personnel; and

(c) whether there would be any difference between the two and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (c) The Government has approved the proposal of this Ministry on 1.11.2012 to declare the retired Central Armed Police Force (CAPF) personnel from Central Reserve Police Force (CRPF), Border Security Force (BSF), Central Industrial Security Force (CISF), Indo-Tibetan Border Police (ITBP) and Sashastra Seema Bal (SSB) as Ex-Central Armed Police Force personnel (Ex-CAPF personnel). The status "Ex-CAPF" is quite distinct from "Ex-Servicemen" of Defence Forces. Based on such designation of Ex-CAPF personnel, the State Governments concerned may extend benefits to them similar to the benefits being extended to the Ex-Servicemen of Defence Forces.

Long time taken by emigration officers at IGI airport

1329. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Emigration Officers posted at Indira Gandhi International (IGI) Airport take approximately 15-30 minutes to clear a outgoing person;

(b) whether time taken by Indian officials is more than the time taken by other emigration authorities in countries like U.K., Europe, Singapore, Hongkong, Thailand, etc.;

(c) if so, what steps are being taken to improve the system;

(d) whether in many countries like Malaysia, Vietnam, etc. the system of filling long forms has been abolished; and

(e) if so, what steps are being taken to follow the practice of these countries in India as well?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No Sir. Immigration Officers posted at Indira Gandhi Airport generally take less than two minutes to clear an outgoing passenger. However, some more time is taken in cases when the passenger is either on negative list or travel documents produced are not in order.

(b) No, Sir.

(c) Does not arise.

(d) and (e) The Government has taken steps to rationalize the size of the embarkation cards to be filled by the emigrants at the ports of departure.

No flood management plan for Assam

1330. SHRI PRASANTA CHATTERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that no flood management plan has so far been drawn for Assam; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No Sir. The State Government of Assam has informed that all the 27 Districts of Assam have developed District Disaster Management Plan and all flood prone districts develop 'Flood Action Plan' in every flood season. Besides Assam has also prepared the 'State Disaster Management Plan' and flood management plan is a part of it. This plan has been approved by the State Executive Committee chaired by the Chief Secretary, Assam.

(b) Does not arise.

Circulation of fake currency

1331. SHRI PARVEZ HASHMI: Will the Minister of HOME AFFAIRS be pleased to state: